

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of April, 2014 (21.4.2014 to 25.4.2014)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
22.4.2014 Tuesday At 10:30 A.M.	1.	6/MP/2014	CSPDCL	Petition for cancellation of transmission licence dated 9.5.2011 granted by this Hon'ble Commission to M/s Jindal Power Limited Tamnar-PGCIL, Raipur transmission line and 400/220/33 KV Jindal Power Limited Tamnar Switchyard. (<i>On admission</i>)
	2.	80/TDL/2013	RRECL	Application for grant of a license for trading in electricity.
	3.	6/RP/2014	TSECL	Review Petition under Clause -12 (Power to Relax) on Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) regulations, 2014 effective from 17.02.2014.
	4.	106/TT/2012	TPGL	Approval of Transmission Tariff of LILO Point Jhanor Gandhar Dehgam line.
	5.	185/TT/2013	OPTCL	Wheeling Charges in respect of Transmission System of Odisha Power Transmission Corporation Limited (OPTCL) comprising of 220 KV D/C Rourkela-Tarkera-Budhipadar-Korba (Odisha portion) line and associated substation bays with effect from 01.04.2009 to 31.03.2014 for transmission of surplus power from NTPC Power stations in Eastern Region (ER) to Western region (WR).
	6.	267/2010	PGCIL	Transmission tariff for Barh - Balia kV D/C (Quad)line under Transmission System associated with Barh - Generation Project (3x660MW) in Eastern Region from DOCO (1.07.2010) to 31.3.2014.
	7.	227/TT/2013	PGCIL	Revised transmission tariff for Barh - Balia 400 KV D/C (Quad) line alongwith associated bays at Balia S/s after approval of RCE under transmission System associated with Barh Generation Project (3X660MW) in ER.
	8.	51/TT/2013	PGCIL	Approval of Transmission Tariff for (i) 765/400 KV 3x500 MVA ICT-II and other assets under Sasan UMPP TS in Western Region for Tariff block 2009-14 period.
	9.	98/TT/2012	PGCIL	Approval of Transmission System associated with Pallatana Gas Based Power Project and Bongaigaon Thermal Power Station in NER for tariff block 2009-14 period.
	10.	31/TT/2013	PGCIL	Approval of Transmission Tariff from provision of Bus Reactors in Northern Region (Group-II).
	11.	206/TT/2012	PGCIL	Approval of Transmission tariff of 160 MVA transformer and associated bays at Malda and other elements of ERSS IV.
	12.	100/TT/2013	PGCIL	Approval of Transmission Tariff for Assets-I: 400/220 KV, 315 MVA ICT-II at Samba S/S and other assets associated under NRSS-XXII.
	13.	42/TT/2013	PGCIL	Approval of Transmission Tariff of 2 nos. 400 KV line bays along with 2 nos. 80 MVAR switchable line reactors at 400 KV Silliguri S/S and 2 nos. 400 KV line bays at Bongaigaon S/s under Transmission schemes for enabling import of NER/ER surplus power by NR in ER.
	14.	163/TT/2013	PGCIL	Approval of Transmission Tariff for 500 MVA 400/220 KV ICT at Moga (DOCO: 01.07.2013) under the Augmentation of Transformation capacity in NR- Part A for Tariff Block 2009-14

				in NR.
24.4.2014 Thursday At 10:30 A.M.	1.	78/TT/2012	PGCIL	Transmission tariff for Seoni-Wardha TL under WRSS-II, set A Scheme of Western Region.
	2.	153/MP/2013	PGCIL	Approval for execution of transmission system required in connection with grant of Connectivity to NCC Power Projects Limited.
	3.	59/MP/2014	ERLDC	Providing protection systems having reliability, selectivity, speed and sensitivity and keeping them functional in terms of regulation 5.2 (l) of the CERC (Indian Electricity Grid Code) (First Amendment), Regulations 2012 read along with Regulation 3(e) of the Central Electricity Authority (Grid Standards) Regulations, 2010 for ensuring security of the Eastern regional grid as well as the interconnected Indian grid.
	4.	130/MP/2013	ERLDC	Security of the ER grid as well as the interconnected Indian grid.
	5.	91/MP/2013	CSPDCL	Petition under section 79(1) (c) (k) read with Section 29(5) and section 142 of the Electricity Act, 2003.
	6.	315/MP/2013	PELPL	Petition for Adjudication of disputes arising out of the Open access approval granted to the petitioner for evacuation of electricity and the terms and conditions of the bulk power transmission agreement dated 24.12.2010.
	7.	311/MP/2013	ECEPL	Seeking a direction against the Respondent to construct the associated transmission system for evacuation of power from 2640 MW, Bhavanapadu Thermal Power Project in Srikakulam district of Andhra Pradesh.
	8.	321/TL/2013	PTCL	Petition for grant of Inter State transmission License to the Applicant.
	9.	001/TT/2014	PTCL	Petition for grant of Inter State transmission License to the Applicant.
	10.	62/MP/2013	KBUNL	Adjudication of disputes between the KBUNL and BSPHCL.
	11.	72/MP/2014	NPCIL	Seeking Commissions permission to maintain status-quo for injection of infirm power in Southern Grid till declaration of COD or 22.07.2014, whichever is earlier.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
21.4.2014